

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2015/11075/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the <sup>th</sup> 28 November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/21/2766 dtd 21.11.2022.  
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 25.11.2022 till the morning of 28.11.2022**, as prayed for. Further, your prayer for **cancellation of casual leave on 25.11.2022**, has been accepted. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2015/11076/A, dated , 28-11-2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**